

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12th January, 2019.

No. 556 A : Sri Sahja Nand Sharma, Principal Judge, Family Court, Vaishali at Hajipur is transferred and posted as District and Sessions Judge of Sheikhpura.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memos No. 3824-3838 Dated, Patna, the 12th January, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Vaishali at Hajipur / District and Sessions Judge, Sheikhpura / Sri Sahja Nand Sharma, Principal Judge, Family Court, Vaishali at Hajipur / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/ S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Vaishali at Hajipur immediately to join his new assignment soon thereafter)

(-) For Sri Sahja Nand Sharma only.

By order of the High Court,


Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : ^{12th} January, 2019.

No. 557 A : Sri Bhanu Pratap Singh, Principal Judge, Family Court, Saharsa is transferred and posted as District and Sessions Judge of Begusarai.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memos No. 3840-3854 Dated, Patna, the ^{12th} January, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Saharsa / District and Sessions Judge, Begusarai / Sri Bhanu Pratap Singh, Principal Judge, Family Court, Saharsa / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/ S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Saharsa immediately to join his new assignment soon thereafter)

(-) For Sri Bhanu Pratap Singh only.

By order of the High Court,


Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : ^{12th} January, 2019.

No. 558 A : Sri Arvind Kumar Pandey, Principal Judge, Family Court, Khagaria is transferred and posted as District and Sessions Judge of Bhagalpur.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memos No. 3856-3870 Dated, Patna, the ^{12th} January, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Khagaria / District and Sessions Judge, Bhagalpur / Sri Arvind Kumar Pandey, Principal Judge, Family Court, Khagaria / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/ S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Khagaria immediately to join his new assignment soon thereafter)

(-) For Sri Arvind Kumar Pandey only.

By order of the High Court,


Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12th January, 2019.

No. 559 A : Sri Paras Nath Rai, Principal Judge, Family Court, Siwan is transferred and posted as District and Sessions Judge of Rohtas at Sasaram vice Sri Rajendra Prasad Mishra, who is going to retire on 31.01.2019.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memos No. 3872 - 3886 Dated, Patna, the 12th January, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Siwan / District and Sessions Judge, Rohtas at Sasaram / Sri Paras Nath Rai, Principal Judge, Family Court, Siwan /Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/ S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Siwan in such a way so as to join his new assignment on 01.02.2019)

(-) For Sri Paras Nath Rai only.

By order of the High Court,


Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 12th January, 2019.

No. 560 A : Sri Manoj Shankar, Principal Judge, Family Court, Muzaffarpur is transferred and posted as District and Sessions Judge of Siwan.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memos No. 3888-3902 Dated, Patna, the 12th January, 2019.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna/Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.- cum -P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Muzaffarpur / District and Sessions Judge, Siwan / Sri Manoj Shankar, Principal Judge, Family Court, Muzaffarpur / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna/ S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Muzaffarpur immediately to join his new assignment soon thereafter)

(-) For Sri Manoj Shankar only.

By order of the High Court,


Registrar General